

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL, NEW DELHI  
(PRINCIPAL BENCH)  
(Court No.2)**

Original Application No. 490 of 2022

**In the matter of**

Sunaina

..... Applicant

V/s

State of Punjab and Others

..... Respondent

Short reply of Damanjit Singh Mann, PCS, Additional Deputy Commissioner, Urban Development, SAS Nagar, Mohali on behalf of Respondent no. 8 and 11.

**RESPECTFULLY SHOWETH**

- 1) That the present application has been filed by the applicant seeking issuance of appropriate directions to the respondents to ensure supply of potable and clean water to the residents of Zirakpur-Banur-Rajpura belt and to draw comprehensive plan to find out the root causes of contamination of water and suggest remedial measures.
- 2) That in view of the allegations made in the application, the Hon'ble Tribunal was pleased to constitute a Joint Committee comprising of representative of State PCB; Principal Secretary, Department of Health, Government of Punjab; Punjab Water Supply and Sewerage Board and Deputy Commissioners, Patiala and Mohali respectively vide order dated 8.7.2022 to undertake field visits, look into the allegations made in the application, verify the factual position, draw samples of drinking water supplied to the residents of the localities involved and take remedial action for ensuring supply of clean and safe drinking water to the residents of the concerned localities on sustained basis by following due process of law.
- 3) That in compliance to the orders dated 8.7.2022 of the Hon'ble National Green Tribunal, the Joint Committee has filed its report vide email dated 7.10.2022.

Considering the Joint Committee report, the Hon'ble Tribunal was pleased to call response of the other respondents in the case by issuing notice vide order dated 10.10.2022. At the same time the Hon'ble Tribunal was pleased to direct the personal appearance of the Director, Punjab Water Supply and Sewerage Board and Member Secretary of the State Pollution Control Board through V.C on the next date of hearing on 10.1.2023 to assist the Hon'ble Tribunal in just and proper adjudication of the questions involved in the case.

- 4) That during hearing on 10.01.2023, the Hon'ble Tribunal taken on record reply of Punjab Pollution Control Board, Municipal Council, Zirakpur and Punjab Water Supply & Sewerage Board and directed Respondents No. 7, 8, 9 and 11 to file reply within two months at [judicial-ngt@gov.in](mailto:judicial-ngt@gov.in).
- 5) That in compliance to the order dated 10.01.2023, it is respectfully submitted that out of the sampling carried out by the joint committee on 01.09.2022 from 35 locations, samples from 8 locations (1 from banur, 1 from zirakpur and 6 from Rajpura) have failed to meet permissible limits as per IS 10500: 2012 and accordingly two locations falls under the jurisdiction of District Mohali. Parameter Turbidity was found to be beyond prescribed standards in the failed sample collected from Zirakpur and parameter Total coliform and E-coli was found to be beyond prescribed standards in the failed sample collected from Banur. The joint committee in its report had intimated that root cause of contamination in the drinking supply of MC, Banur was that water supply pipelines from ward no. 8 (Mohalla Batta kalan) till ward no. 9 (old bus stand) have gone old as a result of which there is problem of leakage observed in these pipelines. The joint committee in its report had concluded that presence of Total coliform and E-coli in the water samples shows that there is mixing of sewer in the drinking water supply, whereas presence of turbidity beyond the permissible limits in the water sample can be a result of presence of clay, silt, very tiny inorganic and organic matter, algae, dissolved colored organic compounds, and other microscopic organisms etc in the water sample.
- 6) That Punjab Water Supply & Sewerage Board has floated the tender for replacement of water supply lines from ward no. 9 old bus stand to ward no. 8 Mohalla Bhattan Wala on Tepla Road, Banur and due date of opening is 28.03.2023. Further, MC, Zirakpur has carried re-sampling from the point where water sample failed to achieve the prescribed standards and as per results received the parameter are now within prescribed limits as per IS 10500: 2012. Copy of the report of the sampling is as per **Annexure-A**.

- 7) That in view of the above stated facts and the report of the Joint Committee, it is respectfully reiterated that every possible efforts are being made by the District Administration to ensure supply of potable water complying with the parameters as prescribed in IS:10500:2012, to the residents of District SAS Nagar.
- 8) That the above reply of the District Administration, SAS Nagar is hereby submitted for kind consideration and appropriate orders in compliance to the orders dated 10.01.2023 of the Hon'ble National Green Tribunal.

Submitted by

Date: 05/04/2023

Place SAS Nagar

  
(Damanjit Singh Mann)  
Additional Deputy Commissioner(UD)  
SAS Nagar

On behalf of Respondent no. 8 & 11

Verification

Verified that the contents of para no.1 to 7 of the above reply are true and correct to my knowledge as derived from the official record. Para no.8 is prayer. No part of the above reply is false and nothing material has been kept concealed therein.

Date: 05/04/2023

Place SAS Nagar

  
(Damanjit Singh Mann)  
Additional Deputy Commissioner(UD)  
SAS Nagar

On behalf of Respondent no. 8 & 11.

## REGIONAL WATER TESTING LAB, SAS NAGAR

Water Works Complex, Phase- 2, S.A.S NAGAR, Punjab  
mdlsasnagar@gmail.com



### TEST REPORT

Name & Address of Customer Municipal Council, Zirakpur Municipal Council, Zirakpur, S.A.S Nagar	Customer Reference No.	No : Letter No. 917 Dated : 16/03/2023
	Sample Submitted by	Pardeep kumar
	Date of Sample Receipt	27/03/2023
	Analysis Starting Date	27/03/2023
	Analysis completion Date	29/03/2023

Discipline	Chemical Testing	Group	Water
UIR No.	TC97782300000041F	Sample Type :	Water
Test Report No	RWTLAS/2223/00454	Date of Issue :	29/03/2023
Registration no.:	RWTLAS/REG2223/01708	Condition of Sample :	Unsealed
Collection Point:	Private Submersible	Quantity/Type of Bottle:	500 ml / Amber Colored Glass Bottle
Scheme/Source:	Not Mentioned(Not Mentioned)	Location/Depth :	Tubewell (Harkrishan enclave baltana, Zirakpur) / NA
Village	Not Mentioned	Habitation :	Not Mentioned
Block	Not Mentioned	District :	SAS Nagar
Latitude :	Not Mentioned	Longitude:	Not Mentioned

Sr. No	Parameter	Result	As per IS-10500:2012 (2nd Rev.)		Unit	Reference Method :
			Acceptable Limit	Permissible Limit		
1	pH	8.01	6.5-8.5	No Relaxation	--	IS 3025 (Part 11-1993) Electrometric Method
2	Colour	<5	5	15	CU	IS 3025(Part 4-2021) Visual Comparison Method
3	Odour	Agreeable	Agreeable	Agreeable	--	IS 3025 (Part 5 – 2018) (Second Revision)
4	Taste	Agreeable	Agreeable	Agreeable	--	IS 3025 (Part 8 – 1984) (RA 2017)
5	TDS	428	500	2000	mg/l	IS 3025 (Part 16-1984) Gravimetric Method
6	Turbidity	0.76	1	5	NTU	IS 3025 (Part 10-1984) Nephelometric Method
7	Alkalinity	360	200	600	mg/l	IS 3025 (Part 23-1986) Indicator Method
8	Hardness	368	200	600	mg/l	IS 3025 (Part 21- 2019) EDTA Method
9	Calcium	113.83	75	200	mg/l	IS 3025 (Part 40-1991) EDTA Titrimetric Method
10	Magnesium	20.41	30	100	mg/l	APHA (23rd Ed.2017) Method: 3500-Mg+2 B By Calculation Method
11	Chloride	51	250	1000	mg/l	IS 3025 (Part 32-1988) Argentometric Method

This Report is issued under the following terms & Condition :

- The results apply to the sample as received only.
- The sample will be destroyed after retention time unless otherwise specified specially.
- This report is not to be reproduce wholly or in part and can't be used as evidence in court of law.
- Abbreviation used (TDS = Total Dissolved Solids, mg/l = milligram per liter, BDL = Below detection limit, APHA = American Public Health Association, IS = Indian Standard, NT = Not Tested, NA = Not Applicable NTU = Nephelometric Turbidity Unit, RA = Reaffirmed), ND=Not Detected
- \* Value not available or test not performed for this parameter.
- Temperature condition limit: 25±5°C and Humidity condition limit:50 ±20%

*Manik Kataria*

Mr. Manik Kataria  
Sr. Chemist  
Authorized Signatory  
For, Regional Water Testing Lab, SAS Nagar

----- End of the Test Report -----